CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORIGINAL APPLICATION NO. 291/586/2019

DATE OF ORDER: 27.09.2019

CORAM

HON'BLE MR. SURESH KUMAR MONGA, JUDICIAL MEMBER HON'BLE MR. A. MUKHOPADHAYA, ADMINISTRATIVE MEMBER

- 1. Mahaveer Singh Gehlot son of Sh Ram Chandra Singh, aged about 42 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 2. Ashok Kumar Saini son of Sh Jagdish Prasad Saini, aged about 33 years, at present employed as Casual DEO (MTS) in the office of CIT (Adm. & TPS), Jaipur.
- 3. Amit Sharma son of Sh Ram Swaroop Sharma, aged about 38 years, at present employed as Casual DEO (MTS) in the office of Director General of Income Tax (Inv.), Rajasthan, Jaipur.
- 4. Bhanu Prakash Sain son of Sh Ramesh Kumar Sain, aged about 33 years, at present employed as Casual DEO (MTS) in the office of Director General of Income Tax (Inv.), Rajasthan Jaipur.
- 5. Mahendra Singh Meena son of Sh Kajod Mal Meena, aged about 47 years, at present employed as Casual Peon (MTS) in the office of Director General of Income Tax (Inv.), Rajasthan Jaipur.
- 6. Ram Narayan son of Sh Chhaju, aged about 43 years, at present employed as Casual Peon (MTS) in the office of Director General of Income Tax (Inv.), Rajasthan Jaipur.
- 7. Sanjay Kumar Sharma son of Sh Shankar Lal Sharma, aged about 41 years, at present employed as Casual Peon (MTS) in the office of Director General of Income Tax (Inv.), Rajasthan Jaipur.
- 8. Manoj Kumar Chaudhary son of Sh Ram Kishan Chaudhary, aged about 39 years, at present employed as Casual DEO (MTS) in the office of Pr. Chief CIT, Rajasthan, Jaipur.
- 9. Mahendra Singh son of Sh Mala Ram, aged about 41 years, at present employed as Casual Peon (MTS) in the office of CIT (Audit), Jaipur.
- 10. Amit Prasad Sain son of Sh Rajendra Prasad Sain, aged about 35 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT (Audit), Jaipur.
- 11. Murlidhar son of Sh Ram Lal, aged about 31 years, at present employed as Casual Peon (MTS) in the office of Pr. CIT (Audit), Jaipur.
- 12. Surendra Kumar Piwal son of Sh Ram Prasad, aged about 39 years, at present employed as Casual Peon (MTS) in the office of Pr. CIT (Audit), Jaipur.

- 13. Amit Sharma son of Sh Prem Prakash Sharma, aged about 35 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT (Central), Jaipur.
- 14. Arjun Lal Meena son of Sh Laxmi Narayan Meena, aged about 41 years, at present employed as Casual Peon (MTS) in the office of Pr. CIT (Central), Jaipur.
- 15. Bhupendra Kumar son of Sh. Hanuman Sahai Mahawar, aged about 34 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT (Central), Jaipur.
- 16. Brij Kishore son of Sh Madan Lal, aged about 47 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT (Central), Jaipur.
- 17. Laxman Singh son of Sh Pooran Mal, aged about 40 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT (Central), Jaipur.
- 18. Naresh Kumar Gehlot son of Sh Babul Lal Behlot, aged about 46 years, at present employed as Casual Peon (MTS) in the office of Pr. CIT (Central), jaipur.
- Radhey Shyam Meena son of Sh Nanu Ram Meena, aged about 40 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT (Central), Jaipur.
- 20. Ram Phool Meena son of Sh Birdhi Chand Meena, aged about 42 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT (Central), Jaipur.
- 21. Ram Kishore Meena son of Girdhari Lal Meena, aged about 47 years, at present employed as Casual Peon (MTS) in the office of DGIT, Jaipur.
- 22. Deepak Sain son of Sh Ishwar Lal Sain, aged about 31 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT (Exemption), Jaipur.
- 23. Rahul Kumar Pareek son of Sh. Prabhu Narayan Pareek, aged about 33 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT (Exemption), Jaipur.
- 24. Ramesh Saini son of Sh Babul Lal Saini, aged about 33 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-1, Jaipur.
- 25. Ved Pal Singh son of Sh Bhagwan Singh, aged about 33 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-1, Jaipur.
- 26. Om Prakash son of Sh Ganga Ram, aged about 39 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-1, Jaipur.
- 27. Raj Singh son of Sh Laxman Singh, aged about 53 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-1, Jaipur.
- 28. Dilip Kumar Sharma son of Sh Laxmi Kant Sharma, aged about 39 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-1, Jaipur.
- 29. Krishna Agarwal son of Sh Mahaveer Prasad Modi, aged about 47 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-1, Jaipur.
- 30. Pradeep Saini son of Sh Mahendra Saini, aged about 33 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-1, Jaipur.
- 31. Vishnu Pareek son of Sh Ram Babu Pareek, aged about 31 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-1, Jaipur.

- 32. Jatin Rajoria son of Sh Ranjan Rajoria, aged about 33 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-1, Jaipur.
- 33. Tarun Jain son of Sh Vimal Kumar Jain, aged about 28 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-1, Jaipur.
- 34. Avon Prasad Meena son of Sh Nand Lal Meena, aged about 39 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-1, Jaipur.
- 35. Sadhana Sharma son of Sh Mahesh Chand Parashar, aged about 38 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-1, Jaipur.
- 36. Rakesh Kumar Dixit son of Sh Om Prakash Dixit (late), aged about 46 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-1, Jaipur.
- 37. Kapil Kumar Sharma son of Sh Anand Ballabh Sharma, aged about 39 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 38. Praveen Kumar Jarwal son of Sh Bhagwan Sahai Jarwal, aged about 38 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 39. Pankaj Kumar Devatwal son of Sh Devendra Kumar Devatwal, aged about 31 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 40. Rahul Bairwa son of Sh Mohan Lal Bairwa, aged about 34 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 41. Chandra Shekhar Sharma son of Sh Nand Kishore Sharma, aged about 49 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 42. Suresh Kumar son of Sh Nathu Lal Verma, aged about 45 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 43. Khushal Chand Kadela son of Sh Nemi Chand, aged about 33 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 44. Surya Prakash son of Sh Om Prakash, aged about 33 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 45. Neeraj Kumar son of Sh Om Prakash Gupta, aged about 33 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 46. Shailendra Guajarati son of Sh Rajendra Guajarati, aged about 44 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 47. Sachin Kumar Sharma son of Sh Ramesh Chand Sharma, aged about 37 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 48. Jyoti Nama son of Sh Ranjan Lal Rajoria, aged about 38 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 49. Hajari Lal Sharma son of Sh Sharavan Lal Sharma, aged about 32 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.
- 50. Irshad Ali son of Sh Shokat Ali, aged about 33 years, at present employed as Casual DEO (MTS) in the office of Pr. CIT-2, Jaipur.

- 51. Subhash Chand Sharma son of Sh Rajendra Prasad Sharma, aged about 47 years, at present employed as Casual Peon (MTS) in the office of Pr. CIT-2, Jaipur.
- 52. Om Prakash Mourya son of Sh Arjun Lal Mourya, aged about 41 years, at present employed as Casual DEO (MTS) in the office of Pr. Commissioner of Income Tax-3, Jaipur.
- 53. Lal Chand Biloniya son of Sh Dhana Lal Biloniya, aged about 35 years, at present employed as Casual Peon (MTS) in the office of Pr. Commissioner of Income Tax-3, Jaipur.
- 54. Rupesh Verma son of Sh Dilip Singh Verma, aged about 36 years, at present employed as Casual DEO (MTS) in the office of Pr. Commissioner of Income Tax-3, Jaipur.
- 55. Surendra Parmar son of Sh Ghanshyam Parmar, aged about 41 years, at present employed as Casual Peon (MTS) in the office of Pr. Commissioner of Income Tax-3, Jaipur.
- 56. Prasant Saxena son of Sh Gyan Prakash Saxena, aged about 34 years, at present employed as Casual DEO (MTS) in the office of Pr. Commissioner of Income Tax-3, Jaipur.
- 57. Naveen Kumar son of Sh Jairaj Verma, aged about 32 years, at present employed as Casual DEO (MTS) in the office of Pr. Commissioner of Income Tax-3, Jaipur.
- 58. Uttam Kumar son of Sh Kishan Lal, aged about 41 years, at present employed as Casual Peon (MTS) in the office of Pr. Commissioner of Income Tax-3, Jaipur.
- 59. Rohit Singh Naruka son of Sh Rajendra Singh Naruka, aged about 28 years, at present employed as Casual DEO (MTS) in the office of Pr. Commissioner of Income Tax-3, Jaipur.
- 60. Rajendra Kumar son of Sh Ram Lal, aged about 48 years, at present employed as Casual DEO (MTS) in the office of Pr. Commissioner of Income Tax-3, Jaipur.
- 61. Suresh Kumar son of Sh Sohan Singh, aged about 35 years, at present employed as Casual DEO (MTS) in the office of Pr. Commissioner of Income Tax-3, Jaipur.
- 62. Kanhiya Lal Sharma son of Sh Late Prahlad Rai Sharma, aged about 34 years, at present employed as Casual DEO (MTS) in the office of Pr. Commissioner of Income Tax-3, Jaipur.
- 63. Vikas Sharma son of Sh Babu Lal Sharma, aged about 35 years, at present employed as Casual Peon (MTS) in the office of Pr. Commissioner of Income Tax-3, Jaipur.
- 64. Dilip Singh Nathawat son of Sh Hari Singh, aged about 42 years, at present employed as Casual Peon (MTS) in the office of Pr. Director of Income Tax (Inv.) Rajasthan Jaipur.
- 65. Narendra Kumar Saini son of Sh Parmeshwar Prasad Saini, aged about 49 years, at present employed as Casual Peon (MTS) in the office of Pr. Director of Income Tax (Inv.) Rajasthan Jaipur.
- 66. Rameshwar Prasad Sharma son of Sh Kalyan Prasad Sharma, aged about 33 years, at present employed as Casual DEO (MTS) in the office of Pr. Director of Income Tax (Inv.) Rajasthan Jaipur.
- 67. Satish Kumar Nagar son of Sh Suresh Kumar Nagar, aged about 37 years, at present employed as Casual DEO (MTS) in the office of Pr. Director of Income Tax (Inv.) Rajasthan Jaipur.

- 68. Trilok Singh son of Sh Hanuman Singh, aged about 48 years, at present employed as Casual Peon (MTS) in the office of Pr. Director of Income Tax (Inv.) Rajasthan Jaipur.
- 69. Vikas Mahur son of Sh Murari Lal Mahur, aged about 36 years, at present employed as Casual Peon (MTS) in the office of Pr. Director of Income Tax (Inv.) Rajasthan Jaipur.
- 70. Suresh Chand Saini son of Sh Budha Ram Saini, aged about 39 years, at present employed as Casual Peon (MTS) in the office of Pr. CIT (Central), Jaipur.
- 71. Moti Singh son of Sh Doodh Singh, aged about 50 years, at present employed as Casual Peon (MTS) in the office of Pr. CIT (Central), Jaipur.
- 72. Amar Singh son of Sh Tej Singh, aged about 50 years, at present employed as Casual Peon (MTS) in the office of Pr. Commissioner of Income Tax, Ajmer.
- 73. Kanhiya Lal Goyal son of Sh Nemi Chand Goyar, aged about 51 years, at present employed as Casual Peon (MTS) in the office of Pr. Commissioner of Income Tax, Ajmer.
- 74. Sajan Ali son of Sh Allanur Khan, aged about 33 years, at present employed as Casual Peon (MTS) in the office of Pr. Commissioner of Income Tax, Ajmer.
- 75. Chand Mal son of Sh Johari Lal, aged about 47 years, at present employed as Casual Peon (MTS) in the office of Pr. Commissioner of Income Tax, Ajmer.
- 76. Mahendra son of Sh Hari Ram, aged about years at present employed as Casual Peon (MTS) in the office of Pr. Commissioner of Income Tax, Ajmer.
- 77. Suresh Gharu son of Sh Bhayya Ram, aged about 43 years, at present employed as Casual Peon (MTS) in the office of Pr. Commissioner of Income Tax, Ajmer. M-9414074106

....Applicants

Mr. C.B. Sharma, counsel for applicants.

VERSUS

- Union of India through Secretary to Govt. of India, Ministry of Finance, Department of Revenue, North Block, New Delhi – 110001.
- 2. Principal Chief Commissioner of Income Tax, C R Building, Statute Circle, B D Road, Jaipur-302005.
- 3. Director General of Income Tax (Investigation), C R Building, Statute Circle, B D Road, Jaipur-302005.
- 4. Additional Commissioner of Income Tax, International Taxation, C R Building, Statute Circle, B D Road, Jaipur 302005.

....Respondents

ORDER (Oral)

Per: Suresh Kumar Monga, Judicial Member

The present Original Application has been filed by the applicants under Section 19 of the Administrative Tribunals Act, 1985 seeking therein a direction to respondents to grant them temporary status from the date they have completed the requisite period of service.

- 2. Learned counsel for the applicants stated that the matter is squarely covered by a judgement dated 26.07.2012 rendered by the Hyderabad Bench of this Tribunal in O.A. No. 613/2011 which has further been affirmed by the Hon'ble High Court of Andhra Pradesh in W.P. No. 9719/2013 on 12.09.2018. Learned counsel further stated that the applicants would be satisfied if a direction is issued to the respondents to treat the present Original Application as their representation and a reasoned and speaking order is passed over the same while keeping in view the judgment dated 26.07.2012 rendered by the Hyderabad Bench of this Tribunal in O.A. No. 613/2011.
- 3. Keeping in view the aforesaid limited prayer made by learned counsel for the applicants, we deem it

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appropriate to dispose of the instant Original Application at the admission stage itself without entering into the merits of the case.

4. Accordingly, the O.A. is disposed of with a direction to the Principal Chief Commissioner of Income Tax, Rajasthan, Jaipur to treat the present Original Application as applicants' representation and pass a reasoned and speaking order over the same while keeping in view the judgment dated 26.07.2012 rendered by the Hyderabad Bench of this Tribunal in O.A. No. 613/2011. Before taking such a decision, the applicants shall also be afforded an opportunity of hearing. The whole exercise shall be undertaken within a period of two months from the date of receipt of a certified copy of this order.

5. Ordered accordingly. No order as to costs.

(A. MUKHOPADHAYA)
ADMINISTRATIVE MEMBER

(SURESH KUMAR MONGA)
JUDICIAL MEMBER

<u>Kumawat</u>